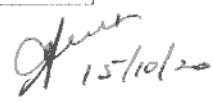


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 16.10.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 524/2007	O.S. 1488/2014
2. O.S. 1322/2007	O.S. 32/2015
3. O.S. 80/2009	O.S. 502/2016
4. O.S. 1400/2012	HEARING
5. O.S. 610/2014	O.S. 810/2010
HEARING	O.S. 548/2012
6. EX. 15/2004	O.S. 802/2013
7. O.S. 735/2004	O.S. 1578/2014
8. O.S. 1136/2004	O.S. 504/2015
9. O.S. 570/2006	O.S. 460/2020
10. O.S. 1968/2006	O.S. 606/2003
EVIDENCE	O.S. 170/2005
11. O.S. 1116/2004	O.S. 840/2012
12. O.S. 116/2005	O.S. 218/2006
13. EX. 32/2005	O.S. 42/2020
14. O.S. 138/2012	O.S. 810/2020
15. O.S. 2292/2007	


15/10/20
I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.09.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 16.10.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 156/2014	16) O.S 300/2015
2) O.S 1176/2014	17) O.S 432/2015
3) O.S 10/2016	18) O.S 472/2015
4) O.S 20/2016	19) O.S 422/2016
5) O.S 822/2016	20) O.S 1006/2018
6) Mis. 35/2016	21) O.S 1330/2018
7) O.S 998/2017	22) O.S 362/2019
EVIDENCE	23) O.S 722/2019
8) O.S 764/2016	24) O.S 1010/2019
9) O.S 766/2016	25) O.S 820/2020
10) O.S 576/2008	ORDERS
11) O.S 12/2009	26) O.S 830/2020
12) O.S 1394/2016	27) O.S 104/2012
HEARING	28) O.S 1102/2015
13) O.S 628/2013	JUDGMENT
14) O.S 1016/2014	29) O.S 1554/2007
15) O.S 1592/2014	30) O.S 918/2016

IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 319/2009 (HEARING)		HEMALATHA. K. V. Vs Y. N. PADMANABHA REDDY	N. NAGARAJA and ANOTHER
2	O.S. 39/2011 (HEARING)		CHIKKA LAKKANNA Vs MUNIYAPPA ALIAS DEKAPPA	J.V CHANDRASHEKAR
3	O.S. 741/2013 (HEARING) IA/1/2013		P.G. DEEPTHI Vs A.S. BHEEMAPPA	MS LAWYERS INC.,
4	O.S. 1221/2013 (HEARING) IA/1/2013		NANDA LAKSHMINARAYAN Vs MAHENDRA .R	NDS LAW PARTNERS
5	O.S. 51/2015 (HEARING) IA/1/2015		S SANDHYAGAPPA Vs R NARAYANASWAMY	M.D. KRISHNAPPA
6	O.S. 1343/2016 (HEARING) IA/1/2016		TAJUDDIN Vs SURESH UPENDRA BALIGA	S G V
7	O.S. 233/2017 (HEARING) IA/1/2017		GOWRI RAMESH Vs KAMESH K S	
8	O.S. 301/2017 (HEARING) IA/1/2017 IA/2/2017		KANCHIVARADIAIAH Vs BABU ALIAS ZYM BABU	VPS
9	O.S. 377/2017 (HEARING) IA/1/2017		JAYARAMAPPA Vs PAPA SHETTY	
10	O.S. 1831/2007 (EVIDENCE.) IA/1/2007		MOHAMMED AAMIR JAN Vs HONNAMMA	L. KRISHNA REDDY
11	O.S. 495/2009 (EVIDENCE.) IA/1/2009		RENUKAPPA Vs LINGAIAH SINCE DEAD BY LRS	N. NAGARAJU and OTHERS
12	O.S. 639/2015 (EVIDENCE.) IA/1/2015		VAIJINATH ALIAS VAIJINATH SHARIKAR Vs Y MUNIYELLAPPA	M VEERABHDRAIAH
13	O.S. 723/2016 (EVIDENCE.) IA/1/2016		T.V. RAMAIAH Vs MUDALAPPA	M.C. Madhubabu
14	O.S. 1287/2016 (EVIDENCE.) IA/1/2016		SHANTHI MARGARATE Vs VENKATESH	
15	O.S. 421/2017 (EVIDENCE.) IA/1/2017 IA/2/2017		GOPAL REDDY Vs BABU REDDY	KAR/2580/2008
16	O.S. 621/2017 (EVIDENCE.) IA/1/2017		G C ANAND Vs SUNDAR RAJ MPP	GSPR
17	O.S. 903/2017 (EVIDENCE.) IA/1/2017		VENKATALAKSHMAMMA Vs MUNIRAJU	R A DEVANAND
18	O.S. 19/2018 (EVIDENCE.) IA/2/2017 IA/3/2017 IA/1/2017		RAJANNA CHARITABLE TRUST REP BY MAHESH.K Vs NANDA	GOPALA KRISHNA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
19	O.S. 635/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		S.M JAYADEV Vs BRUHAT BANGALORE MAHANAGARA PALIKE REP BY ITS COMMISSIONER	SHANMUKHAPPA
20	O.S. 183/2012 (ARGUMENTS)		GAYATHRI DEVI Vs MUNIVENKATAPPA	SHREEKANTHA K.S
21	O.S. 541/2013 (ARGUMENTS) IA/1/2013 IA/2/2013 IA/3/2013		S.LAKSHMI Vs UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
22	O.S. 1743/2014 (ARGUMENTS) IA/1/2014		ROTARY BANGALORE IT CORRIDOR REP BY RAJIV UNNIKRIISHNAN Vs ATHLETICS FEDERATION OF INDIA REP ADILLE J SUMARIWALLA	REGO AND REGO
23	O.S. 1257/2016 (ARGUMENTS) IA/1/2016		B SHIVANNA Vs RAMAIAH	JRB
24	O.S. 49/2017 (ARGUMENTS)		REKHAPRIYA M N Vs H MANJUNATH	NAGAI AH.
25	O.S. 1195/2018 (ARGUMENTS) IA/1/2018		SIDDAMMA G REP BY J SHIVALINGAPPA Vs C.N. PRAKASH	L. SIDDEEHA UMMATHUR
26	O.S. 1197/2018 (ARGUMENTS) IA/1/2018		NAGARATHNA M.L REP BY HEMARAJ R C Vs C.N. PRAKASH	SIDDESHA UMMATTUR
27	O.S. 1199/2018 (ARGUMENTS) IA/1/2018		N.L. ANUSUYA Vs C.N. PRAKASH	L. SIDDESHA UMMATTUR
28	O.S. 1201/2018 (ARGUMENTS) IA/1/2018		MANJULA G.H REP BY NAGESH G C Vs C.N. PRAKASH	L. SIDDEEHA UMMATHUR
29	O.S. 1203/2018 (ARGUMENTS) IA/1/2018		JAYALAKSHMI S. Vs C.N. PRAKASH	L. SIDDESHA UMMATTUR
30	O.S. 1205/2018 (ARGUMENTS) IA/1/2018		HEMARAJ R.C Vs C.N PRAKASH	L. SIDDEEHA UMMATHUR
Cases listed below are adjourned due to Covid 19				
31	O.S. 1041/2009 (SUMMONS) IA/1/2009	25-11-2020 (10:00-11:00 AM)	KRISHNAMMA Vs HANUMANTHARAYA	G. MANIVANNAN
32	O.S. 681/2009 (CALL ON) IA/1/2009	25-11-2020 (4.00- 5.00 PM)	HANUMANTHAPPA@HANUMANTHAR Vs MUNIANJANAPPA	HARISH KUMAR P. R. and ANR.
33	O.S. 817/2011 (STEPS) IA/1/2011 IA/2/2011	25-11-2020	AMMAYAMMA Vs KEMPAMMA	RAVIRAJ
34	O.S. 1525/2013 (STEPS) IA/1/2013 IA/2/2013	25-11-2020	SHARADA Vs N. MOHAN RAJU	S.M. MURALI MOHAN AND MS B.V.SRINIVAS AND ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 1771/2013 (STEPS) IA/1/2013 IA/2/2013	25-11-2020	T.V. RAGHAVA BADHYA Vs T. JAYARAMA REDDY	B.M. SHYAM PRASAD
36	O.S. 1161/2018 (STEPS) IA/1/2018	25-11-2020	G.N. PARVATHI BAI REP BY G N PANDURANGA Vs LATHA S.	C.S HASHIM SAEED
37	O.S. 1229/2018 (STEPS) IA/1/2018	25-11-2020	KOTLA KUMARI Vs KRISHNAPPA	GURURAJ AND ASSOCIATES
38	O.S. 779/2019 (STEPS) IA/1/2019	25-11-2020	KASTHURIAMMA Vs MEENAKSHI B.A	GANESH R.
39	O.S. 1081/2019 (STEPS) IA/1/2019 IA/2/2019	25-11-2020	MANJULA N. Vs P.N. KUMARA SWAMY	H. RAMACHANDRA
40	O.S. 263/2004 (SUMMONS) IA/1/2004	25-11-2020	T SRINIVAS. Vs M THIMMAPPA	R.NARAYANASWAMY.
41	O.S. 575/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	25-11-2020	KRISHNAPPA Vs KARAGAPPA	M.S.BYRE REDDY
42	O.S. 1319/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	25-11-2020	RUDRESH B.A. Vs AKKAYYAMMA	B.T.KOLLER
43	O.S. 610/2020 (SUMMONS) IA/1/2020 IA/2/2020	25-11-2020	S SUMANA SRINIVAS Vs NAGARAJ U	M/S SASTRY AND CO
44	O.S. 611/2020 (SUMMONS) IA/1/2020 IA/2/2020	25-11-2020	S VANI SUBRAMANYAM Vs NAGARAJ U	M/S SASTRY AND CO
45	O.S. 827/2020 (SUMMONS) IA/1/2020	25-11-2020	N BHARATH Vs AMMAYAMMA	PARUSHURAM.R.HATTARANKIHAL.
46	O.S. 725/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	25-11-2020	CHOWDAMMA Vs SHIVAKUMAR	R UMESH
47	O.S. 1705/2008 (HEARING) IA/1/2008	25-11-2020	M. SRINIVAS Vs C. PRABHAKAR REDDY	M. VENKATAPPA
48	O.S. 433/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017	25-11-2020	VENSA RESIDENCY FLAT OWNERS WELFARE ASSOCIATION R Vs VENKATA SAI PROPERTIES AND DEVELOPERS PVT LTD	C R Srinivas
49	O.S. 627/2017 (HEARING) IA/1/2017	25-11-2020	MANJULA M Vs D DEVARAJ	RM
50	O.S. 753/2017 (HEARING) IA/1/2017	25-11-2020	R CHANDRASENA Vs T SHANTHARAJU	HVM

PRL CIVIL JUDGE, Bengaluru Rural
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III Addl Civil Judge
Cause List Date: 16-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 792/2017 (HEARING) IA/1/2017	25-11-2020	HANUMAKKA Vs SIDDAPPA	G MANJUNATH
52	Misc 58/2018 (HEARING) IA/1/2018 IA/2/2018	25-11-2020	VENKATARAMANAN REP BY GOWRI V A. VISHWANATHA Vs V. MUNILAKSHMAMMA	
53	O.S. 1327/2018 (HEARING) IA/1/2018	25-11-2020	A. MOHAMMED RASOOL ALIAS MUJEEB PASHA Vs AMMERJAN SAB	G. MANIVANNAN
54	O.S. 631/2019 (HEARING) IA/1/2019	25-11-2020	MUNEGOWDA Vs M. LAKSHAMAN	A. HANUMANTHAPPA
55	O.S. 717/2019 (HEARING) IA/1/2019 IA/2/2019	25-11-2020	HANUMANTHAIHAH @ HANUMANTHAPPA Vs VENKATACHALAIHAH	N S K
56	O.S. 1155/2019 (HEARING) IA/1/2019	25-11-2020	N. RAMAKRISHNA REDDY Vs ELAMANCHI AJAY KUMAR	N.M. VINOD KUMAR
57	O.S. 1379/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019	25-11-2020	PEARL COMMUNITY ONE DEVELOPERS OVT LTD REP BY CHRISLYN CARDOZA Vs ECO HARMONY REP BY PRASOB LOUIS PANAVILAKAATH ALIAS PRASOB KUMAR	C.K. DHARANEESHWARAN
58	P and SC 1/2020 (HEARING)	25-11-2020	G.S PAVAN Vs NIL	SRIHARSHA R LONDE
59	O.S. 515/2015 (ISSUES.) IA/1/2015 IA/2/2015	25-11-2020	SHAHNAZ BEGUM Vs MUNIRAMAIAH	T.B. PRABHUSHEKARA
60	O.S. 1369/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	25-11-2020	P KRISHNAPPA Vs P NAGARAJA	C. SHANKAR REDDY
61	O.S. 993/2018 (EVIDENCE.) IA/1/2018	25-11-2020	D. PRANEETH Vs DILIP M.D	S. RAJASHEKAR
62	O.S. 1079/2018 (EVIDENCE.) IA/1/2018	25-11-2020	S. PRIYA Vs B. SHAILAJA	S. SHANKARCHAR
63	O.S. 1491/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	25-11-2020	K.R. BHASKAR CHOWDARY Vs THE COMMISSIONER	N. RAGHU BABU
64	O.S. 521/2019 (EVIDENCE.) IA/1/2019	25-11-2020	B. NARAYANA SWAMY Vs VENKATESH	DIWAKAR
65	O.S. 1145/2014 (DEFENCE EVIDENCE) IA/1/2014	25-11-2020	SHAIK INTHIYAZ Vs SYED ATTAULLA	N. S. VISWANATHA
66	O.S. 1475/2018 (APPEARANCE OF PARTY) IA/1/2018 IA/2/2018	25-11-2020	PARVATHAMMA Vs SHANKARAPPA	IC UNIVERSAL LEGAL

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 16-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
67	O.S. 1525/2018 (APPEARANCE OF PARTY) IA/1/2018 IA/2/2018	25-11-2020	AL FATTAH TRUST REP BY SHAIK KHALEEM Vs K.S BADUSHA	S.JAYAPRAKASH NARAYAN
68	O.S. 271/2014 (A.D.R) IA/1/2014 IA/2/2014	25-11-2020	NANJAPPA K.S. Vs RAJU	RAGHUNANDAN M.S. AND ANOTHER
69	O.S. 125/2016 (A.D.R) IA/1/2016	25-11-2020	MANGALAMMA.H.A Vs DODDAYELLAPPA	K.N.NARAHARI RAO
70	O.S. 321/2019 (A.D.R) IA/1/2019 IA/2/2019	25-11-2020	V. DEEP KUMAR Vs RAMAKRISHNA	RAMESH G.P
71	O.S. 1009/2017 (CALL ON) IA/1/2017	25-11-2020	JAYAMMA Vs SUDHA THIRUMALAI	DSJ
72	O.S. 1135/2018 (CALL ON) IA/1/2018	25-11-2020	THIMMANNA Vs CHANDRIKA	NANJEGOWDA C.
73	O.S. 883/2009 (OBJECTIONS) IA/1/2009	25-11-2020	YELLAPPA Vs VENKATASWAMY	V. N. NAGESHA EXPARTE
74	O.S. 835/2011 (OBJECTIONS) IA/1/2011 IA/2/2011	25-11-2020	G THIMMAIAH Vs LALITHAMMA	A.C. ASSOCIATES
75	O.S. 1197/2011 (OBJECTIONS) IA/1/2011	25-11-2020	B.S ARUNA Vs SURESH B GANDHI	L. LAKSHMIKANTH RAO
76	O.S. 493/2012 (OBJECTIONS) IA/1/2012	25-11-2020	CLIVE STUD FARM Vs B. R. RATHNA	UMESH Y.
77	O.S. 847/2013 (OBJECTIONS)	25-11-2020	KANICKYA RAJU Vs JAYALAKSHMI.C.	H. M. SOMASHEKARAI AH
78	O.S. 1019/2013 (OBJECTIONS) IA/1/2013 IA/2/2013	25-11-2020	A. ZABIULLA KHAN Vs BANGALORE ZILLA PANCHAYATH	K. HONNAIAH
79	O.S. 101/2014 (OBJECTIONS) IA/1/2014	25-11-2020	MOHAMMED HAROON SHERIEFF Vs THE SECRETARY,	R.CHANDRA SHEKAR
80	O.S. 527/2014 (OBJECTIONS)	25-11-2020	KANYAKUMARI Vs SELVAMUTHU	
81	O.S. 653/2014 (OBJECTIONS) IA/1/2014	25-11-2020	G. SHANMUGAM Vs N. KRISHNAPPA	S.SHIVA PRASAD AND ASSOCIATES
82	O.S. 463/2019 (OBJECTIONS) IA/1/2019	25-11-2020	JIBAN DEBNATH Vs NEELAMMA	L.S VENKATAKRISHNA
83	Misc 48/2019 (OBJECTIONS)	25-11-2020	N.G VISHWANATH Vs SYED JAFFAR	A. CHANDRACHUD
84	Misc 49/2019 (OBJECTIONS)	25-11-2020	A.A. DAKSHINAMURTHY Vs SYED JAFFAR	A. CHANDRACHUD

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 16-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
85	O.S. 1377/2019 (OBJECTIONS) IA/1/2019	25-11-2020	G KUSUMA HARAN Vs A V RAVINDRANATH	RAGHU V L
